

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL
NEW DELHI

Review Application No. 01 of 2010

IN

APPEAL NO. 04 OF 2010

[Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the impugned Order No. AERA/20011/DIAL-C/2010-11(03)/2010-11) dated 06.10.2010 passed by the Airports Economic Regulatory Authority).

CORAM`

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Delhi Cargo Service Center
Private Ltd.

... Review Applicant/Appellant

Versus

Airports Economic Regulatory Authority
& Anr.

... Respondents

Appearances : **Shri Abhishek Sharma, Advocate for the Review**
Applicant/Appellant.

Ms. Sugandha, Advocate for Shri Atul Nanda,
Advocate for the Respondents.

ORDER

1st December, 2010

It is stated by the learned counsel for the appellant that the appellant wants to withdraw the appeal as well as the review petition to move the appropriate authority. The appeal and the review petition are disposed of accordingly.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

